

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 10513 of 2015

(Arising out of OIA-JMN-CUSTOM-000-APP-291-14-15 dated- 19/11/2014 passed by Commissioner of CUSTOMS-JAMNAGAR(PREV))

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar, Gujarat

.....Appellant

VERSUS

Essar Power Gujarat Ltd

44 Km Milestone, Jumnagar Okha Highway
Khambalia,
Jamnagar, Gujarat

.....Respondent

Appearance:

Shri Deepak Kumar, Special Counsel (AR) for the Appellant
Shri Vishal Agarwal, Shri Akshit Malhotra & Ms. Dimple Gohil, Advocates appeared
for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 07.06.2022
DATE OF DECISION: 06.12.2022

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10385 of 2015

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta